

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. IA/4112/2023 C.P. (IB)/607(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.09.2023**.

NAME OF THE PARTIES: Bhanwarlal Taparia

Vs

Raj Arcades & Enclaves Private Limited

SECTION : Sec 7 of IBC 2016

Presence: Mr. Ayush Rajani, Counsel for the Applicant

ORDER

I.A. 4112 of 2023

I.A. is allowed as prayed for.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)